Rural electrification in M.P. through Non-conventional sources

†1609. SHRI RAGHUNANDAN SHARMA: Will the Minister of NEW AND RENEWABLE ENERGY be pleased to state:

(a)   whether any proposal for providing subsidy to Madhya Pradesh for rural electrification under various non-conventional schemes is there with Government;

(b)   if so, the percentage of subsidy being provided to the State; and

(c)   if not, the reasons therefor?

THE MINISTER OF NEW AND RENEWABLE ENERGY (DR. FAROOQ ABDULLAH): (a) to (c) A Programme for providing financial support for electrification of those remote unelectrified census villages and unelectrified hamlets of electrified census villages in various States including Madhya Pradesh where grid extension is either not feasible or not cost effective and which are not taken up under the Rajiv Gandhi Gramin Vidyutikaran Yojna for electrification through conventional energy, is being implemented by the Ministry under its Remote Village Electrification Programme. Such villages are provided basic facilities for lighting/electricity through various renewable energy sources. So far support has been provided for coverage of 381 remote villages in Madhya Pradesh under the programme. Central Financial Assistance of upto 90% of the project cost, subject to pre specified maximum amount for each technology, is provided for approved projects for coverage under the remote village electrification programme.

Funds to Madhya Pradesh under APDRP

†1610. SHRI RAGHUNANDAN SHARMA: Will the Minister of POWER be pleased to state:

(a)   whether Madhya Pradesh Government has sent a proposal to the Central Government regarding strengthening of western and central area power distribution systems under Accelerated Power Development and Reforms Programme (APDRP);

(b)   the amount to be given to the State Government under this scheme and by when it would be disbursed; and

(c)   the number of cities of the States likely to benefit by implementation of this scheme?

†Original notice of the question was received in Hindi.